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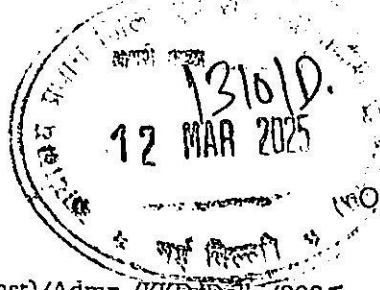
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI.

NOTICE

In continuation of earlier notice bearing no. 2002-2012/Pr. D&SJ (East)/Admn./KKD/Delhi/2024 dated 15.02.2025 regarding inviting applications for appointment of Oath Commissioners, it is informed that last date for submission of application for Oath Commissioner has been extended till 18.03.2025 at 5.00 p.m.

The eligible applicant may apply in the enclosed proforma alongwith all the supporting documents till 18.03.2025 at 5.00 p.m. The application may be submitted in the R & I Branch (East District), 3rd Floor, Karkardooma Courts, Delhi.

This issues with prior approval of Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.



(Alok Shukla)

ASJ (East)/Chairperson
Oath Commissioner Committee,
Karkardooma Courts, Delhi

No. 3232-3243/Pr.D&SJ(East)/Admn./KKD/Delhi/2025

Dated 12 MAR 2025

Copy forwarded for information and necessary action:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
4. Ld. Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
5. Ld. Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
6. The President/The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi with the request to circulate the same amongst all the Bar Members.
7. The Website Committee, Tis Hazari Courts, Delhi/ Karkardooma Courts, Delhi.
8. The Notice Board, Karkardooma Courts, Delhi.
9. The Notice Board, Shahdara Bar Association, Karkardooma Courts, Delhi.
10. The Notice Board, Facilitation Centre, Karkardooma Courts, Delhi.
11. Concerned file.

ASJ(East)/Chairperson
Oath Commissioner Committee,
Karkardooma Courts, Delhi

PROFORMA

1.	Name	
2.	Father's/Husband's Name	
3.	Date of Birth	
4.	Enrollment No. with Date of Enrollment (Attach copy of Enrollment Certificate)	
5.	Name of Bar Association of which member with Membership No.	
6.	Average Annual Income (<u>Attach Proof of Income on Affidavit</u> clearly mentioning that "average annual income is not less than Rs...../- per annum during the preceding two years" except in case of advocates with disability and lady Advocates who are divorcee/widow/ single).	
7.	Residential Address with Telephone No.	
8.	Office Address with Telephone No.	

9.	Court Complex where mainly practicing	
10.	Whether earlier appointed as Oath Commissioner by this Court for any Court of Delhi? If yes, give particulars.	
11.	Whether earlier appointed as Oath Commissioner by the Govt. of NCT of Delhi? If yes, give particulars.	
12.	Reference of two Advocates of ten years standing or of other respectable persons.	
13.	Whether the applicant is Senior Citizen, lady advocate who is a divorcee/widow/single or persons with disability; Please specify. (Senior citizens, lady advocates who are divorcee or widow and persons with disability shall furnish the requisite proof).	
14.	Whether applied for Oath Commissioner in any other Court of Delhi. (Attach an affidavit)	

15. Any special reason, the applicant wants to adduce in support of his/her application.	
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Signature of applicant

Checklist:-	YES/NO
i) An applicant for the appointment as an Oath Commissioner have 3 years practice as an Advocate on the last date of submission of application form	
ii) An applicant applying for appointment in a particular Court Complex should be mainly practicing at the said Complex.	
iii) Average annual income of the applicant for appointment as Oath Commissioner should not be less than Rs. 24,000/- per annum during the preceding two years.	
iv) Whether earlier appointed as Oath Commissioner by this Court for any Courts of Delhi.	
v) An applicant whether applied for Oath Commissioner in any other Court of Delhi.	